

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) Nos. 176-177/2019

(Arising out of impugned final judgment and order dated 08-03-2018 in CRLA No. 3650/2013 and CRLA No. 3761/2013 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ABDUL WAHID ETC.

Respondent(s)

Date : 26-08-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. S. R. Singh, Sr. Adv.
Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Kamleshanand, Adv.

For Respondent(s)

Dr. CH. Sham S., Adv.
Mr. Shubham Pundhir, Adv.
Mr. Amit Sinha, Adv.
Mr. Satish Kumar, AOR

Mr. Nitin Kumar Thakur, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NIDHI AHUJA)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR